

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/124/9/AMR/2022		9 of IBC	Infra Concrete Vs. BGR Energy Systems Limited

ORDER

Mr.S.S.Rajesh, Counsel for the OC present. Mr.Sankarnarayanan Gopalan, representative of the CD present and seeks further time for engaging another counsel. He has been time and again reminded that they have been taking time on one pretext on the other. The representative of the CD also undertakes to send the schedule of payments to be made to the counsel for the OC. By the next date of hearing, if the counsel is not engaged, the matter would be heard and decided on merits. List the matter on 12.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN